

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CORAM:

110(ND)/16

PRESENT: DR. V. K. SUBBURAJ  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
23.05.2019


NAME OF THE COMPANY: Ms. Chandra Bala Modi & Anr. V/s. M/s.  
Synapse Communications Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Ashish Dholakia, Mr. Sandeep Das and Mr. Rohan Chawla, Advocates		
	For the Respondent:	Mr. Ajay Garg, Advocate for R-2 & 4		

**ORDER**

An application has been filed praying for early hearing. The register of dates for cases already fixed for hearing does not permit such accommodation.  
CA stands dismissed.

  
(V. K. Subburaj)  
Member (T)

  
(Ina Malhotra)  
Member (J)